

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

31.

CP/430(MB)/2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 21.09.2022

NAME OF THE PARTIES:

Raju Mahajan

Vs

West Coast Rasayan International Pvt. Ltd.
& Ors.

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. None present.
2. List this matter on 07.12.2022.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)